GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:218 ANSWERED ON:25.07.2005 PENDING IRRIGATION PROJECTS Joshi Shri Pralhad Venkatesh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of minor and medium irrigation projects that are basically aimed at preventing the flow of water into the seas pending for approval of the Government, State-wise; and
- (b) by when the projects are likely to be accorded approval?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) & (b) Irrigation being a State subject the irrigation projects are planned formulated, executed and funded by the State Governments out of their own resources and a sper their priorities. The Minor irrigation projects are approved by the State Governments themselves. The medium irrigation projects not having inter-State ramifications are planned, approved and executed by the State Governments themselves. Medium irrigation projects on inter-State rivers are techno- economically appraised by the Central Water Commission for enabling the Advisory Committee of Ministry of Water Resources for acceptance and thereafter to provide investment approval by the Planning Commission. The State- wise number of medium irrigation projects pending approval is given in the Statement enclosed. The clearance of the project depends upon the promptness with which the State Government comply with the observations of the Central appraising agencies.

Statement referred to in reply to Lok Sabha Unstarred Question No.218 to be answered on 25.07.05 regarding Pending Irrigation Projects

STATE WISE ABSTRACT OF NEW MEDIUM PROJECTS AS ON 01.07.2005

STATES	MEDIUM			
В	Total			
7 m allo ma	Dana da ala	_	1.0	16
		ю		
		_	1	1
			_	1
Himachal		1	-	1
lesh				
Jammu &		9	2	11
mir				
Karnata	ka	1	_	1
Kerala		1	_	1
Maharashtra		28	9	37
Manipur		-	1	1
-		_	1	1
		1	7	8
		2	1	3
_			_	6
_		O	1	1
		_	1	
			-	1
d Total	57	33	90	
	Andhra Chhatti Haryana Himacha esh Jammu & mir Karnata Kerala Maharas Manipur Nagala Orissa Punjab Rajast	Andhra Pradesh Chhattisgarh Haryana Himachal esh Jammu & mir Karnataka Kerala Maharashtra Manipur Nagaland Orissa Punjab Rajasthan Tamil Nadu Uttar Pradesh	Andhra Pradesh 6 Chhattisgarh - Haryana 1 Himachal 1 esh Jammu & 9 mir Karnataka 1 Kerala 1 Maharashtra 28 Manipur - Nagaland - Orissa 1 Punjab 2 Rajasthan 6 Tamil Nadu - Uttar Pradesh 1	Andhra Pradesh 6 10 Chhattisgarh - 1 Haryana 1 Himachal 1 esh Jammu & 9 2 mir Karnataka 1 Kerala 1 Maharashtra 28 9 Manipur - 1 Nagaland - 1 Orissa 1 7 Punjab 2 1 Rajasthan 6 Tamil Nadu - 1 Uttar Pradesh 1

A - PROJECT UNDER VARIOUS STAGES OF APPRAISAL. B-ACCEPTED BYTHE ADVISORY COMMITTEE OF MOWR SUBJECT TO CERTAIN OBSERVATIONS.